Annexure – 7
Name of the corporate debtor: DCOM Systems Limited; Date of commencement of CIRP: 17/01/2024; List of creditors as on: 01/02/2024

List of operational creditors (Government dues)

| | | Details of Cla | imant | Details of claim received | | Details of claim admitted | | | | | | ı | Amount | | |
|---|-----------------|--|------------|---------------------------|----------------|-----------------------------|-----------------|----|-----------------------------------|--------------------|---------------------------------------|-------|--------|------------------------------|------------------------------------|
| S | | Department | Government | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | hv | Amount covered by guarantee | whether related | % of voting share in CoC, if | claim | | Amount of claim not admitted | Amount of claim under verification |
| | | Employees Provident Fund organisation | | 01-02-2024 | 30,240.00 | , | - | • | - | No | - | - | - | 30,240.00 | - |
| L | Total 30,240.00 | | | | | - | - | - | - | - | - | - | - | 30,240.00 | - |

(Amount in₹)

Remarks, if any

The IRP has not received claim form till the last date of submission of Claim in presribed format alongwith supporting documents. Hence claim is not Admitted.

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